

**Statement—III**

Sl.No.	Name of State/UTs.	1998-99
1	Andhra Pradesh	261.31
2	Arunachal Pradesh	0.00
3	Assam	34.43
4	A & N Island	0.22
5	Bihar	2.31
6	Chandigarh	59.77
7	Dadra Nagar Haveli	0.00
8	Daman and Diu	0.00
9	Delhi	26.25
10	Goa	2.09
11	Gujarat	613.91
12	Haryana	33.12
13	Himachal Pradesh	6.49
14	Jammu & Kashmir	1.52
15	Karnataka	245.67
16	Kerala	187.04
17	Madhya Pradesh	25.27
18	Maharashtra	15.80
19	Manipur	3.11
20	Meghalaya	55.26
21	Mizoram	5.32
22	Nagaland	32.17
23	Orissa	155.75
24	Pondicherry	0.00
25	Punjab	192.81
26	Rajasthan	127.46
27	Sikkim	0.00
28	Tamil Nadu	401.39
29	Tripura	19.39
30	Uttar Pradesh	285.21
31	West Bengal	132.17
<b>Total</b>		<b>2925.24</b>

**Performance review of Tiger Projects**

2924. SHRI MADHAV RAO SCINDIA :  
SHRI SANAT KUMAR MANDAL :  
SHRI SUSHIL KUMAR SHINDE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have recently undertaken performance review of Tiger Projects in the country;

(b) if so, the details thereof, project-wise;

(c) the details of programme/plans worked out to celebrate "Year of Tiger";

(d) the major problems identified on Tiger Projects and remedial action plan formulated; and

(e) the details of financial allocations for Tiger Projects for the current year and Ninth Plan period with physical targets and plans for expansion/setting up of new projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) :  
(a) Monitoring of the tiger population and its prey base for each Tiger Reserve is done periodically.

(b) The figures of tiger population as per the past successive estimations carried out in Tiger Reserves are given in enclosed statement-I.

(c) The details of programmes/plans worked out to celebrate 'Year of Tiger' is given in enclosed statement-II.

(d) The major problems facing the Tiger Reserves and measures taken to resolve them are briefly discussed in enclosed statement-III.

(e) While the budget allocation of Rs.75 crore has been set aside under the Project Tiger Scheme for IX Plan; the annual budget for 1998-99 is Rs.17 crore. Details of anticipated physical and financial targets for the IX Plan are enlisted in the enclosed statement-IV.

Government has decided to establish six new Tiger Reserves during IX Plan, of which Bhadra in Karnataka and Pench in Maharashtra have already been declared as Tiger reserves.

**Statement-I***Population of Tigers in the Tiger Reserve Areas as Reported by the States*

S.No.	Name of Reserve	1972	1979	1984	1989	1993	1995	1997
1	2	3	4	5	6	7	8	9
1	Bandipur (Karnataka)	10	39	53	50	66	74	75
2	Corbett (Uttar Pradesh)	44	84	90	91	123	128	138

1	2	3	4	5	6	7	8	9
3	Kanha (Madhya Pradesh)	43	71	109	97	100	97	114
4	Manas (Assam)	31	69	123	92	81	94	125
5	Melghat (Maharashtra)	27	63	80	77	72	71	73
6	Palamau (Bihar)	22	37	62	55	44	47	44
7	Ranthombore (Rajasthan)	14	25	38	44	36	38	32
8	Similipal (Orissa)	17	65	71	93	95	97	98
9	Sunderbans (West Bengal)	60	205	264	269	251	242	263
10	Sariska (Rajasthan)	-	19	26	19	24	25	24
11	Buxa (West Bengal)	-	-	15	33	29	31	32
12	Indravati (Madhya Pradesh)	-	-	38	28	18	15	15
13	Nagarjunasagar (Andhra Pradesh)-	-	-	65	94	44	34	39
14	Namdhapu (Arunachal Pradesh) -	-	-	43	47	47	52	57
15	Dudhwa (Uttar Pradesh)	-	-	-	90	94	98	104
16	Kalakad (Tamil Nadu)	-	-	-	22	17	16	28
17	Valmiki (Bihar)	-	-	-	81	49	N.R.	53
18	Pench (Madhya Pradesh)	-	-	-	-	39	27	29
19	Tadoba (Maharashtra)	-	-	-	-	34	36	42
20	Bandhavgarh (Madhya Pradesh) -	-	-	-	-	41	46	46
21	Panna (Madhya Pradesh)	-	-	-	-	25	22	22
22	Dampha (Mizoram)	-	-	-	-	7	4	5
	Total	268	677	1077	1282	1336	1294	1458
23	Periyar (Kerala)	-	34	44	45	30	39	N.R.

N.R. - Not reported by the State

**Statement-II***Calendar of Events to be organised during 25th year of Project Tiger*

S.No.	Event/ Programme	Venue	Period
1	2	3	4
1.	Setting up of Tiger Control Room	P.T. Office, New Delhi	20.8.1998
2.	National Workshop to observe 25 years of Project Tiger	Vigyan Bhavan New Delhi	Nov. 19-21, 1998
3.	International Workshop on global cooperation in tiger conservation	New Delhi	March 3-5, 1999
4.	Release of Status Report on Project Tiger	New Delhi	March, 3, 1999
5.	Release of CD Rom on project Tiger	New Delhi	March, 1999
6.	Regional Workshop on Tiger Conservation		
a)	South Zone	Bandipur T.R./ Bangalore, Karnataka	Dec., 1998

1	2	3	4
b)	East Zone	Sunderbans T.R., W. Bengal/ Palamau T.R., Bihar	Jan., 1999
c)	North East Zone	Namdapha T.R. Arunachal Pradesh	Feb., 1999
d)	West Zone	Tadoba T.R., Maharashtra	March, 1999
e)	North Zone	Dudhwa T.R., Uttar Pradesh	April, 1999

**Statement - III**

*Statement showing Anticipated Physical and Financial Targets of Major Activities under Project Tiger Scheme during IXth Plan Period.*

S.No.	Activity	Physical Target	Financial Target (Rs. In crores)
1	Habitat Improvement :		
	Eradication of exotic weeds Pasture Development	8000 hec.	1.70
2	Fire Protection :		
	Creation of new fire lines	350 km.	0.60
3	Water Development	Construction of	
		A- Anicuts 50 Nos.	1.70
		B- Tank Pond 100 Nos.	
		C- Water holes 75 Nos.	
4	Constructions of Buildings		
	Office buildings, RFO, Foresters, Forest Guard Quarters, check nakkas, Watch Towers & other boundary walls	400 Nos.	3.40
5	Construction of Roads Upgradation	165 Km	4.00
6	Wireless Network	Wireless Station (50Nos.) Wireless Sets (100Nos.) W.T. Sets (500Nos.)	0.85
7	Replacement & Purchase of new vehicles	Jeep/Cars (80Nos.) Motorcycle (100Nos.) Others (20 Nos.)	2.50
8	Arms/Ammunition	150 Nos.	0.20
9	Research, monitoring & population estimation (for all Tiger Range States)	-	4.75
10	Anti Poaching Activity (Creation of Strike Force specific to each Tiger Reserve)	-	6.50
11	Compensation for human death/cattle killings all over the country	-	1.70
12	Relocation of Non-Tribal families outside PAs including TRs.	200 Nos.	1.70
13	Public Awareness Programme	-	1.70
14	Project Tiger Allowance	-	4.30
15	Salary & usual allowances	-	16.00
16	Maintenance of existing Infrastructure/Assets	-	14.00
17	Creation of 6 new TRs.	-	9.40
			75.00

**Statement—IV***Major Problems in Tiger Reserves and Remedial Measures***Major Problems in Tiger Reserves**

- 1 Inadequate infrastructural and protection network.
- 2 Vacant staff positions.
- 3 Man-animal conflicts.
- 4 Delay in releasing central funds to Tiger Reserves by the State Governments.
- 5 Deterioration in law and order conditions and Militant activities in certain identified Tiger Reserves.
- 6 Fragmentation of tiger habitats in the fringers of Tiger Reserves.

**Remedial Measures**

- 1 The budget allocation of Rs. 75.00 crore has been allocated for IX Plan period which is nearly double of the VIII Plan budget allocation of Rs. 40.00 crore. The increased budget will be instrumental in strengthening the infrastructural and protection network of Tiger reserves.
- 2 The issue of filling up of vacant staff positions in Tiger Reserves has been taken up with the State Governments.
- 3 To resolve the Man-animal conflicts, steps have been taken to ensure adequate and speedy settlement of compensation claims of the local people for the loss of human life and damage of property caused by the wild animals especially, Tiger Support from NGOs is also forthcoming.
- 4 To ensure timely flow of central funds directly to the Tiger Reserves, establishment of a National Park Authority has been envisaged.
- 5 Under major initiatives taken by the Government, deployment of Armed Squads in troubled Tiger Reserves is to be resorted to at 100% central aid to contain unlawful activity there.
- 6 Viable corridors and buffer zones are being identified for better management of the fringe areas.

**International Conference and Exhibition on Petrotech**

2925. SHRI ABHAYSINH S. BHONSLE:  
SHRI MADHAV RAO PATIL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether an International Conference and Exhibition Petrotech 99 was held recently in New Delhi;
- (b) if so, the subjects discussed in the Conference and theme of the exhibition and results achieved therefrom;
- (c) the number of countries participated in the said conference; and

- (d) the extent to which it is likely to help the Petro Sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) The 3rd International Petroleum Conference and Exhibition—PETROTECH 99 was held during January 9-12, 1999 in New Delhi. The Theme of the Conference was "Oil & Gas Industry Outlook in the 21st Century: Challenges and Opportunities." The subjects discussed in the Conference related to all aspects of Hydrocarbon Industry both upstream and downstream including Natural Gas and Coal Bed Methane. These subjects can be grouped in five major areas namely (i) Hydrocarbon Exploration, (ii) Drilling, Reservoir and Production Management, (iii) fuels and Lubricants, (iv) Refineries and Pipelines and (v) Petrochemicals and Petroleum management. In the Conference 38 countries participated.

(d) In the Conference, India was able to successfully highlight the developments made in its petroleum sector and also focused on future investment scenario. PETROTECH-99 successfully fulfilled the objective of bringing together national and international experts, policy makers and strategies, scientists and investors for exchange of knowledge and global cooperation with the ultimate purpose of maximising the benefits and improving the quality of life on mother earth. It is also likely to bring in foreign investment as well as new technologies in the Indian Hydrocarbon Sector.

**Coastal Regulation Zone Notification, 1991**

2926. SHRI SURESH KURUP:  
SHRI T.GOVINDAN:  
SHRI A.C. JOS:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have any proposal to amend the existing Coastal Regulation Zone Notification, 1991;
- (b) if so, the details thereof;
- (c) whether certain States have complained against the Coastal Regulation Zone Notification;
- (d) if so, the details thereof and the reasons advanced by them for the purpose; and
- (e) the remedial measures taken/proposed to be taken by the Government regarding these complaints?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (e) Some of the coastal State/Union Territories had raised issues pertaining to the implementation of the provisions of Coastal Regulation Zone Notification, 1991. Some of the main issues raised by the coastal States/Union Territories were as follows: